

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 629 of 2020**

**IN THE MATTER OF:**

**IST Green Power Pvt. Ltd.**

**Through its Director and Authorised Signatory**

**Suresh Chand Jain**

**...Appellant**

**Versus**

**Debashish Nanda, Resolution Professional of**

**Venta Realtech Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. U. K. Choudhary, Sr. Advocate with Mr. Mansumyer Singh and Ms. Manisha Chaudhary, Advocates.**

**For Respondent: Mr. Sumant Batra, Mr. Sarfaraz Karim, Mr. Shashwat Anand and Ms. Niharika Sharma, Advocates.  
Mr. Debashish Nanda, RP.**

**With**

**Company Appeal (AT) (Insolvency) No. 668 of 2020**

**IN THE MATTER OF:**

**Global Credit Capital Ltd.**

**...Appellant**

**Versus**

**Debashish Nanda, Through IRP Corporate Debtor**

**(The Interim Resolution Professional/**

**Resolution Professional).**

**...Respondent**

**Present:**

**For Appellant: Mr. Virender Ganda, Sr. Advocate with Mr. Varun Jain, Mr. Vishal Ganda and Ms. Shelly Khanna, Advocates.**

**For Respondent: Mr. Sumant Batra, Mr. Sarfaraz Karim, Mr. Shashwat Anand and Ms. Niharika Sharma, Advocates.  
Mr. Debashish Nanda, RP.**

**ORDER**  
**(Through Virtual Mode)**

**25.09.2020:** Due to paucity of time, matter could not be taken up for hearing. List the matter for hearing on **4<sup>th</sup> November, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*am/gc*